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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP No. 44/241/NCLT/AHM/2016

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017**

Name of the Company: Amitbhai H Modi
V/s.
Aishwarya Lifestyle Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Arjun K. Sheth	Adv. & Solicitor	Respondents	K. R. Parekh
2.	Krina R. Parekh	Adv.	"	
	Shivam Parikh on behalf of Jaimin R Dave	Adv.	Petitioner	Parikh

ORDER

Learned Advocate Mr. Shivam parikh i/b Learned Advocate Mr. Jaimin Dave present for Petitioner. Learned Advocate Ms. Krina Parekh with Learned Advocate Mr. Arjun Sheth present for Respondents No. 4, 6 and 7.

Rejoinder filed by petitioner.

List the matter on 23.01.2018 for final hearing.

Manu
MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 30th day of November, 2017.

Bikki
BIKKI RAVEENDRA BABU
MEMBER JUDICIAL